

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 205

Company Appeal-122/ND/2021

IN THE MATTER OF:

Dr. Er. Rajainderr Jaina

...

Applicant/Petitioner

Versus

ROC

...

Respondent

Under Section: Sec. 252(3) Comp. Act.

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 10.05.2024.

Sd/-

(COURT FFICER)